(a) what is the area of land acquired by the Delhi Development Authority and the amount of compensation which has so far been paid for it during the last three years;

(b) what is the target fixed for the acquisition of land during the Sixth Five Year Plan period; and

(c) what is the number of cases of land ;xquisition which have not so far been settled?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN "tINGH): (a) The Delhi Administration lave reported that 2262 acres of land has been acquired during the last three years for the planned development of Delhi and compensation amounting to Rs. 5,23,62,294.10 has been paid.

(b) The information is being collected and will be laid on the Table of the Sabha.

(c) There are 1220 such cases.

## Establishment of Agro-Service Centres

2455. SHRI ROBIN KAKATI: Will the Minister of AGRICULTURE be pleased to state the number of agro-service centres established in the country upto the end of 1980, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMALA KUMARI): 3205 agro-service centres were set up in the country upto the end of 1980. The State-wise details of the establishment of these centres are annexed.

Details od Eslablsihment of Agro-Service Centres Ml 31-12-1980

SI. No.	State					Agro Service Centres Establish- ed; Nos.	
1	Andhra	Prad	lesh	<i>.</i> .		249	
2	Assam					10	
3	Bihar					245	
4	Gujarat			•	•	131	

51. No.	State		Agro Service Centres Established; No.			
5.	Haryana				128	
6	Himachal Pra	1		1		
7	Jammu and J	Kash	mir		6	
8	Karnataka		- Ĩ		177	
9	Kerala	÷		,	10	
10	Madhya Prad	lesh			330	
11	Maharashtra	۰.	÷		360	
12	Orissa .		-1-	•	50	
13	Punjab .		1.4		321	
14	Rajasthan	۰.			388	
15	Tamil Nadu				214	
16	Uttar Prades	•	۰.	,	262	
17	West Bengal	•			323	
	TOTAL	14	-	1	3,205	

## Abolition of lease of properties in New Delhi

2456. SHRI V1REN J. SHAH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have taken any final decision regarding the abolition of lease of properties in New Delhi; and

(b) if so, what are the details in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND MOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) Does not arise.

## Unauthorised occupation of Nazul Plots/ Properties

2457. SHRI VIREN J. SHAH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the number of Nazul plots properties under DDA which are under